

(b) whether there is a procedure of six monthly recruitment, to recruit adequate number of persons to fill up the vacancies in Bihar Circle of P&T;

(c) whether adequate hands are not turning up for employment even after recruitment, if so, the reasons therefor, in Bihar Circle of P&T;

(d) whether repatriation cases are being held up in Bihar circle for want of adequate hands in respective units; and

(e) if so, The measures likely to be taken by Government to speed up filling of the existing vacancies?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA):
(a)

	Sanctioned Strength	Working strength
Class I	26	26
Class II	73	73
Class III	16,283	16,140
Class IV	4,444	4,377

(b) Yes. Only in clerical cadre.

(c) Adequate candidates are turning up for employment except in the cadre of Engineering Supervisors.

(d) Cases of transfer under Rule 38 which have already been approved are sometimes held up due to shortage of hands in individual Divisions.

(e) The recruitment procedure has recently been streamlined to speed up the pace of recruitment.

Disobeyance of Quit Orders by Pak. Nationals

4971. SHRI DHARAMRAO AFZALPURKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have taken up some cases under the

Foreigners Act against the Pakistani Nationals who have not obeyed quit orders served on them by Government of India after the Indo-Pak. War; and

(b) if so, the number of such cases and the action taken by Government against them?

THE DEPUTY MINISTER IN THE MISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). The information is being collected and will be laid on the table of the House.

Shortage of Cement in M.P.

4973. SHRI G. C. DIXIT: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether cement is in short supply in Madhya Pradesh; and

(b) if so, the reasons therefor and the action taken by Government to remove the shortage?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE): (a) No, Sir.

(b) Does not arise.

Representation from Employees of Coir Board regarding their problems

4974. SHRI C. K. CHANDRAPPA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government have received any representation from the employees of the Coir Board regarding the attitude of the authorities of the Board;

(b) whether a few employees of the Board have been victimised by the authorities;

(c) if so, the number of those employees; and

(d) the steps taken by Government in the matter?